

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).23182/2008

HEMLATA & ORS.

Petitioner(s)

VERSUS

STATE OF BIHAR & ORS.

Respondent(s)

(With appln(s) for permission to place addl. documents on record and office report))

Date: 31/03/2009 This Petition was called on for hearing today.

For Petitioner(s)

Petitioner-In-Person,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Petitioner-in-person is absent. There is no appearance for R.1. Await service on respondents 2 and 3. List again on 29.4.2009.

(M.P.BHADRAN)

Registrar

SK